

(ग) यदि हां, तो इस सम्बन्ध में क्या उपचारात्मक कार्यवाही की गई है ?

संचार मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) जी नहीं ।

(ख) जी नहीं, बल्कि पिछले वर्ष 6 प्रतिरिक्त कनेक्शन दिए गए थे और इस समय 47 प्रतीक्षा सूची में हैं ।

(ग) प्रश्न ही नहीं उठता ।

Complaints regarding Telephone Service in Varanasi

1860. SHRI ZAINUL BASHER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Ministry has received complaints regarding serious disorder and irregularities in telephone services in Varanasi ;

(b) the sources from which these complaints have been received and the details thereof ;

(c) whether any investigation team has been sent to Varanasi to go into these complaints ; and

(d) if so, the action presently being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : (a) According to available information no complaint was received except the matter raised by Hon'ble member of Parliament under rule 377 on 30-4-1982 in the Lok Sabha Regarding telephone service in Varanasi in response to which Hon'ble Member of Parliament has been given the position regarding telephone services at Varanasi on 13-7-1982.

(b) Does not arise.

(c) No Sir.

(d) Does not arise.

Britannia Industries Limited

1861. SHRI SANAT KUMAR MANDAL : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2664 on 8th December, 1981 regarding alleged restrictive trade practices by Britannia Industries Limited and state :

(a) the outcome of the enquiries instituted against the Britannia Industries Limited, Bombay and Calcutta for indulging in various types of restrictive trade practices and irregularities while carrying on their business of manufacture, marketing and distribution of biscuits, etc; and

(b) the action taken or proposed to be taken against this company for the various violations and breaches of MRTP Act committed by it ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): (a) and (b). The enquiries instituted by the Commission against M/s Britannia Industries Limited on 17th February, 1977 and 22nd December, 1979 into the allegations of restrictive trade practices have not so far been completed by the Commission. Action as warranted would be initiated on completion of the enquiries.

Sabotage in Drilling Work in West Bengal

1862. DR. KRUPASINDHU BHOI : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Oil and Natural Gas Commission Employees Union have demanded an inquiry into the

“Deliberate and wilful sabotage”, in the petroleum drilling exploration work in West Bengal ;

(b) whether it is a fact that exploration work had not been carried out according to the requirement, although there was immense potential for it ;

(c) whether it has also been alleged that the multinational and other interests were playing their role in these sabotages in exploration ; and

(d) whether any inquiry has been held into the matter, if so, with what results ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) Yes, Sir.

(b) The exploration work is being carried out in West Bengal according to the requirement keeping in view the promising hydrocarbon prospects in the area.

(c) Yes, Sir.

(d) There has been no reason to hold an inquiry as there has been no deliberate or wilful hold-up in the exploratory work for finding hydrocarbons in West Bengal.

Power Generation to meet ‘Restricted Demand’ instead of Real Demand

1863. **SHRI SUNIL MAITRA :** Will the Minister of ENERGY be pleased to state the reasons why the Government are planning power generation only to barely meet the ‘restricted demand’ and not to fulfil the real demand ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) : The Planning Commission, while formu-

lating the Five Year Plans, takes into account the possible growths in different sectors of economy and on this basis estimates the likely demand for power at the end of the Plan period and plans for balancing the demand and supply position at the end of the Plan period. However, due to various constraints such as shortage of financial resources, delays in delivery of equipments, materials, etc., sometimes it becomes difficult to achieve the capacity additions as planned. Further, efforts are also made to improve the capacity utilisation of the existing power stations. This has already resulted in additional power generation from existing stations this year.

Stock of Soda Ash

1864. **SHRI K. T. KOSALRAM :** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the quantum of soda ash in stock with indigenous manufacturers; and

(b) the quantum of soda ash imported during the past three years (country-wise) ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) The stock of soda ash with the manufacturers (including their agents and distributors) was 80,491 tonnes as on 1-6-1982.

(b) Country-wise details of imports during the years 1979-80 and 1980-81 (upto October, 1980) are given in the Statement attached. The import statistics are compiled and published by the Director General of Commercial Intelligence and Statistics, Calcutta. Statistics for the period subsequent to October, 1980 are yet to be published. Once the statistics are compiled they will be